

the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT 2352/92]

- (3) A copy of the Notification No. S.O. 227 (E) (Hindi and English versions) published in Gazette of India dated the 24th March, 1992 specifying the quantities for which or exceeding which every owner handling the hazardous substance as mentioned in the Table annexed with the notification shall take out Insurance policy as per the provision of the Public Liability Insurance Act, 1991, issued under section 2 of the said act.

[Placed in the Library. See No. LT 2353/92]

Review on the Working of and Annual Report of Central Social Welfare Board, New Delhi for 1990-91 and statement for delay in laying these Reports.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE), I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board, New Delhi, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in the Library. See No. LT 2354/92]

Report of the Comptroller and Auditor General of India - Union Govt. (No. 16 of 1991) (Commercial) - Hindustan Latex Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI D.K. THARADEVI SIDDHARTHA), I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No. 16 of 1991) (Commercial) - Hindustan Latex Limited under 151 (1) of the Constitution.

[Placed in the Library. See No. LT 2355/92]

Copyright (Amendment) Rules, 1992 and Annual Report and Review on the Working of Centre for Cultural Resources and Training, New Delhi for 1990-91.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA), I beg to lay on the Table:-

- (1) A copy of the Copyright (Amendment) Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R 435 (E) in Gazette of India dated the 27th April, 1992 under sub-section (3) of section 78 of the Copyright Act, 1957.
- [Placed in the Library. See No. LT 2356/92]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the